NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

39. C.P.(CAA)/219(MB)2022 In C.A.(CAA)/217(MB)2022

CORAM:

MS. MADHU SINHA	**SH. H.V. SUBBA RAO**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2023

NAME OF THE PARTIES: HDFC Property Ventures Limited

APPEARANCE :

FOR THE APPLICANT : Adv. Jayesh Desai i/b Singhi & Co.

Section: Sec. 230-232 - Second Motion

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.02.2023 HIGH ON BOARD** for hearing.

Sd/-	**Sd/-**
MS. MADHU SINHA	**SH. H.V. SUBBA RAO**
Member (Technical)	**Member (Judicial)**

27.01.2023
Manish Tiwari